

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 345 of 1996.

Tuesday this the 28th day of October, 1997.

CORAM:

HON'BLE MR. A.M. SIVADAS, ADMINISTRATIVE MEMBER

HON'BLE MR. S.K. GHOSAL, JUDICIAL MEMBER

V.S. Rajkumar,
Raj Vihar,
TC 28/1126, Kunnumpuram,
Thiruvananthapuram, formerly
working as Extra Departmental
Agent, Thiruvananthapuram General
Post Office, Thiruvananthapuram. .. Applicant

(By Advocate Shri
Vs.

1. Senior Postmaster, General Post
Office, Thiruvananthapuram.

2. Senior Superintendent of Post
Offices, North Division,
Thiruvananthapuram.

3. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.

4. S. Reghukumaran Nair, Extra
Departmental Delivery Agent,
Vempakal South Postal Division,
Thiruvananthapuram.

5. S. Ashok Kumar, Extra Departmental
Stamp Vendor, Museum Post Office,
North Division, Thiruvananthapuram. .. Respondents

(By Advocate Shri Shafik for SCGSC(For R.1-3)

By Advocate Shri T.C. Govindaswamy (for R.4 & 5)

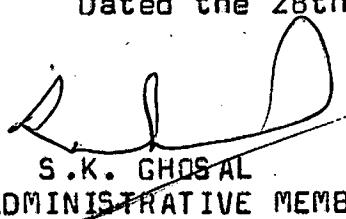
ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Neither applicant nor his counsel is present.

The application is dismissed for default. No costs.

Dated the 28th October, 1997.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER